

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**Transfer Original Petition (AT)(MRTP) No. 06 of 2017**  
**(Old RTPE No. 323/1996)**

**IN THE MATTER OF:**

**Smt. Shobha Rani Jain**

**...Appellant**

**Versus**

**Delhi Development Authority (DDA)**

**...Respondent**

**Present:**

**For Appellant :**           **Mr. Dhruv Shukla, Advocate for the complainant.**

**For Respondent:**       **Mr. Sunil Malhotra and Mr. Rajat Malhotra,**  
**Advocates.**

**ORDER**

**22.08.2019**       Due to paucity of time the matter could not be taken up.  
Post this appeal 'for hearing' on 20<sup>th</sup> September, 2019 at 2.00 P.M.

[Justice S.J. Mukhopadhaya]  
Chairperson

[Justice Bansi Lal Bhat]  
Member (Judicial)

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